

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **23.08.2022** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App(AT)(Ins) No 306/2022	S Gopi VS Empee Distilleries Ltd& 2Ors	S.Shanmitha	
2.	Comp App (AT)(Ins) No 307/2022 & IA No 643,644,645,646/2022	KunaparajuSudharshan Varma VS RangaraoBaburao Gaikwad	DVAS Ravi Prasad	
3.	Comp App (AT)(Ins) No 329/2022 & IA No 706,707/2022	Mapletree Leather Goods Pvt. Ltd VS ShivaduttBannanje	Mayan Jain	

**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(INS) No.336/2021	V.S. Palanivel Vs P Sriram CS <b>With</b>	APR Associates	Y. Suryanarayana
5.	Comp App (AT)(INS) No.339/2021 (IA NO 701& 702/2021)	V.S. Palanivel Vs P Sriram <b>With</b>	APR Associates	Y. Suryanarayana -R1 Prerna Khatri - A.K. Mylsamy& Associates
6.	Comp App (AT)(INS) No.343/2021 (IA NO 709, 711&710/2021)	V.S. Palanivel Vs P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd.	APR Associates	Y. Suryanarayana-R1 Prerna Khatri - A.K. Mylsamy& Associates
7.	Comp App(AT)(Ins) No 289/2022 <b>PH</b>	S.C.Brother Lorry Transport Service Vs Resolution Professional of Empee Distilleries Limited Mr.S.Rajendran	Dinesh, P.M.Kathir	Savitha-R1 Avinash Krishnan Ravi-R2

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors <b>WITH</b>	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
9.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors <b>WITH</b>	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
10.	Comp App (AT)(CH) No. 20/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
11.	Comp App (AT)(CH) No.31 of 2022 & IA No. 347 of 2022	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Arun C Mohan	Sukumar Nainan-R1&R2 Sherry Samuel Oommen-R3
12.	Comp App (AT)(Ins) No 288/2022 & 606,607,608/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra	Harikumar G Nair	
13.	Comp App (AT)(CH) No.29 of 2022 & IA No.332, 333, 334 of 2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. And 4 Ors	Akshat Singh Bhanu Gupta	
14.	Comp App (AT)(CH) No.32 of 2022	SivagnanagovindasamyNambi Vs The Registrar of Companies	CS K.Gaurav Kumar	
15.	Comp App (AT)(INS) No.258/2021 (IA NO 550/2021)	Southern Power Distribution Company of Andhra Pradesh Limited V Gavi Siddeswara Steels India Private Limited <b>With</b>	Adviteeya, Rakesh K. Sharma, I. Shubharanjani Ananth, Nishant Sharma	Nallasenapathy, A.K. Mylsamy R1
16.	Comp App (AT)(INS) No.263/2021 (IA NO 561/2021)	Southern Power Distribution Company of Andhra Pradesh Limited V Gavi Siddeswara Steels India Private Limited	Rakesh K. Sharma, I. Shubharanjani Ananth	A.K. Mylsamy R1
17.	Comp. App (AT)(CH)(Ins) No.147/2022 & IA.No.342, 343/2022	Ferrous Metallic Enterprises &Anr. Vs Progressive Power Solution LLP & 9 Othrs.	V. Ravi Kumar	Y. Suryanarayana

18.	Company Appeal (AT)(Ins) No 305/2022	Arkie Atelier Design India Private Limited Vs Nippon Life India AIF Management Limited	A S Sathishkumar	
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**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
20.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
22.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam& co Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
23.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
24.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
25.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
26.	Comp App. (AT)(CH)(Ins) No. 105/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra&another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2

27.	Comp App. (AT)(CH)(Ins) No. 106/2021	TopcareSurgicals Vs Bijoy Prabhakaran Pulipra & another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
28.	Comp App. (AT)(CH)(Ins) No. 149/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 others <b>WITH</b>	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra-R1 Pradeep Joy -R2 Ankita Paul-R3
29.	Comp App. (AT)(CH)(Ins) No. 191/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr <b>WITH</b>	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	Bijoy P Pulipra-R1 Pradeep Joy-R2
30.	CompApp (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors <b>WITH</b>	Hari Radhakrishnan G Derrick Sam	R1 & R3-Served on 25.09.21 R2-Served on 24.09.21
31.	CompApp (AT)(CH) (Ins) No. 206/2021	Syenergy Associates Vs Bijoy Prabhakaran Pulipra & Anr <b>WITH</b>	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2
32.	Comp App (AT)(CH)(Ins) No. 232/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr <b>WITH</b>	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2
33.	Comp. App (AT)(CH)(Ins) No. 273/2021 (IA No. 592/2021 & 593/2021)	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr <b>WITH</b>	Harikumar G Nair	Bijoy Prabhakaran Pulipra R1
34.	Comp App (AT)(Ins)/242/2022 (IA NO 516/2022, IA NO 515/2022, IA NO 514/2022)	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Harikumar G Nair	
35.	Comp App (AT)(CH)(Ins) No. 14/2021 & IA.No 36,37,38,60/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
36.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors	P. Wilson Associates	Varun Srinivasan R1-6 Venkata Sivakumar R7 Akhil Bhansali R9

				N.P. Vijaykumar R8
37.	Comp App (AT)(CH)(Ins) No. 8/2022	V Venkata Sivakumar Liquidator (The Jeypore Sugar Co., Ltd Vs IDBI Bank Ltd & 8 Ors	V. Venkata Sivakumar (Party in Person)	Varun Srinivasan R1-6 Akhil Bhansali R9
38.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkerathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors  <b>With</b>	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13 Kumar Anurag Singh R8
39.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8 Kumar Anurag Singh R7

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

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